

**PROCEEDINGS OF THE HIGH COURT OF JUDICATURE AT HYDERABAD
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH**

SUB: WORKSHOP - ANDHRA PRADESH STATE LEGAL SERVICES AUTHORITY, HYDERABAD - Nomination of Senior Civil Judges who are holding full additional charge of the post of the Secretaries of District Legal Services Authorities of East Godavari at Rajahmundry, Krishna at Machilipatnam, Prakasam at Ongole and Srikakulam and the Judicial Officers who are working as Prl. Magistrates of Juvenile Justice Boards of all the 13 Districts in the State of Andhra Pradesh to participate in the State Level One-Day Multi Stakeholder Vertical Interaction Workshop to be held on 13.03.2016 at Acharya Nagarjuna University, Guntur – **ORDERS – ISSUED.**

REF: Letters ROC.No.1182/APSLSA/AW/16, dated 10.03.2016 from the Member Secretary, A.P. State Legal Services Authority, Hyderabad.

ORDER ROC.No. 1993/2016-B.SPL., DATED: 11.03.2016

The High Court is pleased to pass the following Orders:

The following Senior Civil Judges who are holding full additional charge of the post of the Secretaries of District Legal Services Authorities of East Godavari at Rajahmundry, Krishna at Machilipatnam, Prakasam at Ongole and Srikakulam and the Judicial Officers who are working as Prl. Magistrates of Juvenile Justice Boards of all the 13 Districts, in the State of Andhra Pradesh are hereby nominated to participate in the State Level One-Day Multi Stakeholder Interaction Workshop to be held on 13.03.2016 at Acharya Nagarjuna University, Guntur and directed to proceed to attend the said Workshop at Guntur.

SL.NO.	NAME AND DESIGNATION OF THE NOMINATED OFFICER
1.	Sri L.Venkateswara Rao, I Addl. Senior Civil Judge, Rajahmundry, East Godavari District (holding FAC of the post of Secretary, District Legal Services Authority, East Godavari at Rajahmundry)
2.	Sri V.S.S.Srinivasa Sarma, Prl. Senior Civil Judge, Machilipatnam, Krishna District (holding FAC of the post of Secretary, District Legal Services Authority, Krishna at Machilipatnam)
3.	Smt. Y.Hemalatha, Prl. Senior Civil Judge, Ongole, Prakasam District (holding FAC of the post of Secretary, District Legal Services Authority, Prakasam at Ongole)
4.	Smt. A.Mary Grace Kumari, Prl. Senior Civil Judge, Srikakulam (holding FAC of the post of Secretary, District Legal Services Authority, Srikakulam)
5.	Smt. A.Geethavani, Addl. Junior Civil Judge (Juvenile Court), Ananthapuram.
6.	Smt. M.Sandhya Rani, III Addl. Junior Civil Judge (Juvenile Court), Tirupathi, Chittoor District.
7.	Smt. K.Prathusha Kumari, IV Addl. Junior Civil Judge (Juvenile Court), Guntur.
8.	Smt. K.Neelima, III Addl. Junior Civil Judge (Juvenile Court), Rajahmundry, East Godavari District.
9.	Smt. A.Sobha Rani, I Addl. Junior Civil Judge (Juvenile Court), Kadapa.
10.	Kum. D.Lakshmi, II Addl. Chief Metropolitan Magistrate (Mahila Court), Vijayawada, Krishna District.
11.	Smt. K.Padmini, I Addl. Junior Civil Judge (Juvenile Court), Kurnool.
12.	Smt. Mallipeddi Shobha Rani, II Addl. Junior Civil Judge (Juvenile Court), Nellore.
13.	Smt. D.Durga Kalyani, II Addl. Junior Civil Judge (Juvenile Court), Ongole, Prakasam District.

14.	Smt. K.Nagamani, I Addl. Junior Civil Judge (Juvenile Court), Srikakulam.
15.	Smt. Shammi Parvin Sultana Begum, II Addl. Chief Metropolitan Magistrate (Mahila Court), Visakhapatnam.
16.	Smt. K.Asha Rani, Addl. Junior Civil Judge (Juvenile Court), Vizianagaram.
17.	Smt. K.Prashanthi, II Addl. Junior Civil Judge (Juvenile Court), Eluru, West Godavari District.

The concerned Pri. District and Sessions Judges are requested to make necessary incharge arrangements in respect of the above said nominated officers to the said Workshop, under intimation to the High Court.

NOTE: The said Workshop proceedings are placed in the High Court's Web Site <http://hc.tap.nic.in>. The downloaded copy from the web site is valid for relieving and reporting to the Workshop at Guntur on 13.03.2016.


11/3/16
REGISTRAR (VIGILANCE)

To

1. The officers.
 2. The Member Secretary, Andhra Pradesh State Legal Services Authority, City Civil Court Complex, Hyderabad.
 3. The Central Project Coordinator, High Court of Judicature at Hyderabad.
(with a request to direct the concerned to place the proceedings in the High Court's Website under general information).
 4. The Additional Director General of Police, Crime Investigation Department, Andhra Pradesh, Hyderabad – 500 091 (Ph: Off. : 040-24599001, FAX: 040-24599012)
 5. **THE PRL. DISTRICT AND SESSIONS JUDGES:**
Ananthapuram, Chittoor, Guntur, East Godavari at Rajahmundry, Kadapa, Krishna at Machilipatnam, Kurnool, Nellore, Prakasam at Ongole, Srikakulam, Visakhapatnam, Vizianagaram and West Godavari at Eluru.
 6. **THE DISTRICT TREASURY OFFICERS:**
Ananthapuram, Chittoor, Guntur, East Godavari at Rajahmundry, Kadapa, Krishna at Machilipatnam, Kurnool, Nellore, Prakasam at Ongole, Srikakulam, Visakhapatnam, Vizianagaram and West Godavari at Eluru.
 7. **THE SECTION OFFICERS:** Special Officer Section, Computers Section Accounts Section, B-Section, E-Section, O.P.Cell, Work Review Cell, Vigilance Cell, High Court of Judicature at Hyderabad.
- Spare.